NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 224/16	TP 230/17	For order	391/394	Aruba Networks India Pvt. Ltd.
	230/17			

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

PALLANI SMI RITH

PETITIONER

W. J.

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC/RD was already heard in this matter.

Heard the counsel for petitioner. The matter is listed for orders on 19.02.2018.

MEMBER (T)

MEMBER (J)